

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1078  
ANSWERED ON:01.03.2000  
FAKE CURRENCY RACKET  
AMAR ROY PRADHAN;SURESH KURUP

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether a number of cases of involvement of Pak Diplomats in Delhi and Nepal using fake currency notes have been brought to the notice of the Government;
- (b) whether cases of involvement of Pak nationals/citizens in possession of fake currency notes have also been brought to the notice of Government;
- (c) if so, the details thereof;
- (d) whether the Government have taken up this matter with the Government of Pakistan;
- (e) if so, the reaction of the Pakistan Government in this regard; and
- (f) the action taken by the Government to curb such activities so far in this regard?

**Answer**

THE MINISTER FOR EXTERNAL AFFAIRS

(SHRI JASWANT SINGH)

(a)-(f) Government is aware that a staff member of the Pakistan Embassy in Nepal was caught red handed in Kathmandu in January 2000 while passing off counterfeit Indian currency to an undercover officer of the Nepal police. Government of Nepal had asked the Pakistan's staff member to leave the country within 72 hours, on account of his involvement in an activity incompatible with his status. Government is also aware of the investigation being carried out by the Delhi Police relating to a staff member of the Pakistan High Commission in Delhi allegedly using a counterfeit Indian currency note. There are other reports, too, of the involvement of Pakistani nationals in fake Indian currency rackets. Government remains vigilant about these activities.